THE HIGH COURT OF MEGHALAYA SHILLONG

No.HCM.II/205/2018-Rect/253

Dated 22nd October, 2019

NOTICE

RESULT FOR THE POST OF ELECTRICIAN

On the basis of the Personal Interview held on 05.10.2019 for the post of Electrician in the High Court of Meghalaya, the following candidates have been selected: -

Selected candidate

1. Kitboklang Nongpluh

The following candidates have been kept in Reserved list:

- 1. Gregory Warjri
- 2. Dakerlang Mylliemngap
- 3. Edmond Swer
- 4. Aibanjanai Riang
- 5. Osmond Rynjah
- 6. Bestar Khyriemmujat
- 7. Teiborlang Wankhar
- 8. Firstarwell Kharkongor
- 9. Jamborlang Thongni

The selected candidate may report to the office of Registrar General of the High Court of Meghalaya on or before 6th November, 2019 at 10:00 am. His joining will be subject to medical and police verification reports.

In case the selected candidates fail to report by the given date, the appointment may be offered to the candidates in the reserved list.

By Order,

REGISTRAR

Memo No.HCM.II/205/2018-Rect/253 A Dated 22nd October, 2019 Copy to:

- 1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong, for his Lordship's kind information.
- 2. The Private Secretary to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong, for his Lordship's kind information.
- 3. The P.A. to Registrar General, High Court of Meghalaya, Shillong.
- 4. The i/c Establishment Section, High Court of Meghalaya, Shillong to issue appointment order to the selected candidate.
- 5. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 6. The Accountant-cum-Cashier, High Court of Meghalaya, Shillong, for information and necessary action.
- 7. Kitboklang Nongpluh, Dum Dum Nongthymmai, Shillong, West Khasi Hills, Meghalaya 793014.
- 8. Notice Board.

9. Office file.

REGISTRAR